

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 166/16	TP 187/17	Hearing	391 / 394	Indus Paper Boards Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	S. Vivekananda for VVB Associates ph - 9845428653	FOR Petr	S. Vivekananda

ORDER

Counsel for petitioner is present. Smt. M.R Sinchana, Standing Counsel for Central Government appearing for ROC and R.D. is present. Assistant from O.L office is present. Counsel for petitioner requested time to file Accounting treatment certificate issued by the Chartered Accountant and statement of Audited Balance sheet of the Company. Time granted till 23/6/2017.


Member (J)


Member (T)